## HIGH COURT OF MANIPUR AT IMPHAL

## ORDER No. 159

Imphal, the 28th February, 2023

No. HCM/C-54/2013-RC(J)/

In supersession of the

earlier Order No. 151, dated 8<sup>th</sup> June, 2023, Hon'ble The Acting Chief Justice has been pleased to constitute the High Court Legal Services Committee as follows:

SI. No.	Name of the Committee	Name of the Hon'ble Judge/Member	Secretary
1.	High Court Legal Services Committee	Hon'ble Mr. Justice A. Guneshwar Sharma	Joint Registrar (Judl.)

Sd/-

## REGISTRAR GENERAL HIGH COURT OF MANIPUR

Endt. : No. HCM/C-54/2013-RC(J)/ 3339-59 Copy to :

Imphal, the 28th Feb., 2023

- 1. All the District & Sessions Judge, Manipur.
- 2. The Registrar (Judl.), High Court of Manipur.
- 3. The Judge Special Court (ND & PS)/ND & PS (FTC), Manipur.
- 4. All the Judges, Family Court, Manipur.
- 5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
- 6. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 7. The Member Secretary, MASLSA, Lamphelpat Court Complex.
- 8. The Joint Director, Manipur Judicial Academy.
- 9. The Joint Registrar (Judl./CPC/Admn. PM & P), High Court of Manipur.
- 10. The Deputy Registrar (Judl./ACs & P/Admn.), High Court of Manipur.
- 11. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- 12. All the Assistant Registrars/Court Managers, High Court of Manipur.
- 13. The Librarian-cum-Research Officer, High Court of Manipur.
- 14. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
- 15. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 16. The System Analyst, High Court of Manipur.
- For uploading the same on the official website. 17. The Computer Programmer, High Court of Manipur.
- 18. All the Superintendent/Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
- 19. All the Court Masters, High Court of Manipur.
- 20. All the System Officers, High Court of Manipur.
- 21. The Notice Board/Order Book.

REGISTRAR GENERAL HIGH COURT OF MANIPUR